

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/3204/2021

This the 26th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**



Suhail Ahmad Bhat, S/o Gh. Mohi ud din Bhat, R/o Mondhoil Kulgam, age 23 yrs. and 4 others.

.....Applicants

(Advocate:- Mr. Bhat Fayaz Ahmad)

Versus

State of J&K through Commissioner/Secretary to Govt. Home Department, Civil Sectt., Srinagar/Jammu & Others.

.... Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

OR D E R [O R A L]

(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)

This T.A. arises out of an SWP (T.A. No. 3204/2021) claiming the relief for the post of Special Police Officers (SPO). It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to Hon'ble High Court of J & K at Srinagar.

**(DINESH SHARMA)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**